

and Auditor General of India each year, which also covers the efficiency-cum-performance audit.

(c) The activities of the Centre conform to the objectives for which it was set up.

(d) and (e) . Do not arise.

Proposal for Diversion of Forest land

4654. SHRI SHRAVAN KUMAR PATEL:
SHRI R. SURENDER REDDY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Maharashtra out to violate Forest Act again" appearing in the 'Indian Express' dated November 14, 1992;

(b) if so, whether Government of Maharashtra has submitted another proposal for diversion of 1500 hectares forest land for rehabilitation of the people displaced by Sardar Sarovar Project; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes, Sir.

(c) After examination of the proposal, certain essential lacking details have been sought from the State Government of Maharashtra on 24.11.1992.

[*Translation*]

Reservation of Berths for MPs

4655. SHRI GOVINDRAO NIKAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether some berths were earlier

kept reserved for the Members of Parliament in each of the trains;

(b) if so, whether the Government propose to reintroduce that arrangement;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (d). A limited number of berths/seats have been earmarked by various trains from Delhi for the journeys of Members of Parliament, their spouses and companions. Those berths are reserved from the Parliament House Reservation Office. This arrangement is still in vogue.

[*English*]

Tiger Census in Sunderbans

4656. SHRI SANAT KUMAR MANDAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the first intensive tiger census, done with the help of computers, in Sunderbans in West Bengal, has recently been completed;

(b) whether the Government have ascertained the census figure;

(c) if so, the details thereof; and

(d) the position of the present census as compared to the last one?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Field work for tiger census in Sunderbans was conducted during the period from 16.11.92 to 22.11.92 using pug mark tracing method. Analysis of the data generated by field work followed by computer analysis of different parameters of measurements of the pug mark traces is currently under way.